

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2809  
TO BE ANSWERED ON AUGUST 08, 2024**

**PMAY-U IN CHHATTISGARH**

**NO. 2809. SHRI CHAVDA VINOD LAKHAMSHI:  
SHRI MUKESHKUMAR CHANDRAKAANT DALAL:  
SHRI BALYA MAMA SURESH GOPINATH MHATRE:  
SMT. HIMADRI SINGH:  
SHRI VIJAY BAGHEL:  
SMT. SMITA UDAY WAGH:  
SHRI JUGAL KISHORE:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the amount of funds spent and the number of houses allotted so far under Pradhan Mantri Awas Yojana - Urban (PMAY-U), State/UT-wise, particularly Lok Sabha Constituency-wise in Chhattisgarh and in Jalgaon district of Maharashtra till date;**
- (b) the number of houses registered in the name of women in the country under PMAY-U, State/UT-wise, particularly Lok Sabha Constituency-wise in Chhattisgarh; and**
- (c) the future roadmap for expansion of the said scheme in the country, particularly in Chhattisgarh?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (b) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing**

**...2/-**

**assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. As per the scheme guidelines, houses constructed under PMAY-U are either in the name of the female head of the household or in the joint name. In case, when there is no adult female member in the family, the house can be in the name of male member.**

**Based on the project proposals submitted by States/ UTs, as on 29.07.2024, 118.64 lakh houses have been sanctioned, including the State of Chhattisgarh under PMAY-U. Of the sanctioned houses, 114.40 lakh have been grounded for construction; of which 85.43 lakh have been completed/delivered to beneficiaries. The sanctioned houses involve Central assistance of approx. ₹ 2 lakh crore against which ₹ 1.64 lakh crore has been released so far.**

**State/UT-wise details of houses sanctioned to women beneficiaries and overall number of houses sanctioned, grounded for construction, completed/delivered along with Central assistance sanctioned and released under PMAY-U are at Annexure-I.**

**Lok Sabha Constituency-wise details of houses sanctioned to women beneficiaries and overall number of houses sanctioned, grounded for construction, completed/delivered along with Central assistance sanctioned and released to the State of Chhattisgarh and Jalgaon district of Maharashtra under PMAY-U are at Annexure-II.**

**(c) Union Cabinet on 10.06.2024 has resolved to provide assistance to 3 crore additional rural and urban households for the construction of houses, to meet the housing requirements arising out of the increase in the number of eligible families. This includes 1 crore houses for urban areas of the country.**

**State/UT wise details of houses sanctioned to women beneficiaries and overall number of houses sanctioned, grounded for construction,completed/delivered along with Central assistance sanctioned and released under PMAY-U**

Sr. No.	Name of the State/UT	Physical Progress of Houses (Nos)				Financial Progress in respect of Central assistance (₹ in Cr.)	
		Houses Sanctioned		Grounded	Completed/ Delivered	Sanctioned	Released
		Women	Overall				
1	Andhra Pradesh	18,68,021	21,37,028	19,90,937	9,79,620	32,568.27	23,800.26
2	Bihar	2,10,611	3,14,477	3,05,811	1,48,063	4,950.45	3,368.00
3	Chhattisgarh	2,41,178	3,02,663	2,89,329	2,39,645	4,810.98	4,088.81
4	Goa	2,326	3,146	3,146	3,145	74.76	75.04
5	Gujarat	7,67,922	10,05,204	9,84,304	9,18,493	21,064.34	19,805.76
6	Haryana	92,221	1,15,034	93,153	68,140	2,171.64	1,673.50
7	Himachal Pradesh	11,171	12,758	12,670	10,715	215.95	202.02
8	Jharkhand	1,57,452	2,29,156	2,13,543	1,43,350	3,603.31	2,987.87
9	Karnataka	3,35,395	6,38,121	5,73,205	3,69,566	10,614.43	7,168.29
10	Kerala	1,45,473	1,67,322	1,47,916	1,23,626	2,781.18	2,293.45
11	Madhya Pradesh	7,77,030	9,61,147	9,49,468	8,04,646	15,930.45	15,284.69
12	Maharashtra	8,13,067	13,64,923	11,17,596	8,55,447	25,548.21	19,323.37
13	Odisha	1,50,102	2,03,380	1,81,129	1,48,558	3,176.98	2,479.75
14	Punjab	1,00,717	1,32,235	1,16,674	84,465	2,342.54	1,825.79
15	Rajasthan	2,36,496	3,19,863	2,66,843	1,93,231	5,891.46	4,693.97
16	Tamil Nadu	5,60,103	6,80,347	6,63,642	5,70,674	11,185.30	10,134.92
17	Telangana	1,43,748	2,50,084	2,44,219	2,24,679	4,475.66	3,718.27
18	Uttar Pradesh	13,49,676	17,76,823	17,33,290	15,67,031	27,962.68	26,411.68
19	Uttarakhand	43,260	64,391	60,267	34,612	1,176.51	940.86
20	West Bengal	4,93,703	6,68,953	6,13,489	4,01,242	10,773.50	7,675.93
<b>Sub- total (States) :-</b>		<b>84,99,672</b>	<b>1,13,47,055</b>	<b>1,05,60,631</b>	<b>78,88,948</b>	<b>1,91,318.59</b>	<b>1,57,952.25</b>
21	Arunachal Pradesh	6,329	8,499	8,070	7,851	182.38	161.18
22	Assam	1,36,768	1,76,643	1,61,034	1,03,670	2,674.26	2,065.73
23	Manipur	48,683	56,037	48,658	14,712	841.39	471.91
24	Meghalaya	4,372	4,758	3,794	1,633	72.35	43.31
25	Mizoram	28,710	39,605	39,215	11,133	607.8	447.22
26	Nagaland	27,271	31,860	31,841	23,333	503.91	393.41
27	Sikkim	141	316	316	202	6.13	7.09
28	Tripura	72,000	92,854	84,916	74,167	1,494.35	1,273.47
<b>Sub- total (N.E. States) :-</b>		<b>3,24,274</b>	<b>4,10,572</b>	<b>3,77,844</b>	<b>2,36,701</b>	<b>6,382.57</b>	<b>4,863.31</b>
29	A&N Island	28	376	376	47	5.84	2.93
30	Chandigarh	973	1,256	1,256	1,256	28.78	28.78
31	DNH & DD	9,025	9,947	9,947	9,230	214.4	200.27
32	Delhi	25,447	29,976	29,976	29,976	692.53	692.53
33	J&K	32,940	47,040	42,942	24,622	724.94	483.48
34	Ladakh	602	1,307	1,014	843	30.22	24.05
35	Lakshadweep	0	-	-	-	-	-
36	Puducherry	14,183	15,995	15,308	10,026	254.12	223.19
<b>Sub- total (UT) :-</b>		<b>83,198</b>	<b>1,05,897</b>	<b>1,00,819</b>	<b>76,000</b>	<b>1,950.84</b>	<b>1,655.23</b>
<b>Grand Total :-</b>		<b>89.07 Lakh</b>	<b>118.64 Lakh</b>	<b>114.40 Lakh*</b>	<b>85.43 Lakh*</b>	<b>2.00 Lakh Cr.</b>	<b>1.64 Lakh Cr.</b>

\* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.

**Lok Sabha Constituency wise details of houses sanctioned to women beneficiaries and overall number of houses sanctioned, grounded for construction, completed/delivered along with Central assistance sanctioned and released in the State of Chhattisgarh and Jalgaon district of Maharashtra under PMAY-U**

Sr. No.	Name of the Parliamentary Constituency	Physical Progress of Houses (Nos)				Financial Progress in respect of Central assistance (₹ in Cr.)	
		Houses Sanctioned		Grounded	Completed/Delivered	Sanctioned	Released
		Women	Overall				
<b>Chhattisgarh State</b>							
1	Surguja (ST)	12,837	15,989	15,299	10,869	243.67	210.78
2	Raigarh (ST)	18,030	21,645	21,113	16,881	340.29	281.77
3	Janjgir-Champa (SC)	16,393	20,387	19,256	16,343	312.19	256.93
4	Korba	10,886	12,719	12,365	10,132	194.66	147.36
5	Bilaspur	31,028	38,276	36,994	26,809	617.96	509.1
6	Rajnandgaon	27,120	34,056	31,642	26,460	523.86	432.86
7	Durg	41,746	50,886	48,166	41,316	823.37	715.24
8	Raipur	48,306	62,352	61,304	54,682	1,045.01	935
9	Mahasamund	15,524	20,118	18,920	16,070	308.61	262.63
10	Bastar (ST)	9,395	12,699	11,914	9,461	194.51	166.74
11	Kanker (ST)	9,913	13,536	12,356	10,622	206.84	170.4
<b>Jalgaon district of Maharashtra</b>							
1	Jalgaon	17,136	21,248	20,753	17,411	454.54	419.43
2	Raver	6,594	10,116	7,136	5,675	180.17	121.28